# GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

## LOK SABHA STARRED QUESTION NO.3 TO BE ANSWERED ON 7<sup>TH</sup> DECEMBER, 2022

#### **EXTENSION/IMPLEMENTATION OF PMGKAY**

#### \*3 SHRI KOMATI REDDY VENKAT REDDY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Union Government has extended/ implemented the Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) which would help the poor and vulnerable sections during the entire year including the festive seasons also and if so, the details thereof, State-wise since its implementation;
- (b) the impact of the decision on fiscal deficit till now along with the list of beneficiaries, State-wise since the implementation of the scheme and till date;
- (c) the present status thereof, State-wise along with the funds sanctioned/spent for this purpose;
- (d) whether it is true that the Government is focussing on giving rice instead of wheat as the stocks of the latter are down;
- (e) if so, whether the challenge would be to ensure that procurement of rice is on target since its production is likely to decline by seven million tonnes this year; and
- (f) if so, the details of steps taken in this direction?

# A N S W E R MINISTER OF COMMERCE & INDUSTRY, CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION AND TEXTILES (SHRI PIYUSH GOYAL)

(a) to (f): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF THE STARRED QUESTION NO.3 DUE FOR ANSWER ON 07.12.2022 IN THE LOK SABHA REG. EXTENSION/IMPLEMENTATION OF PMGKAY

Yes Sir, the Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) has (a) been extended for a further period of 3 months upto December, 2022 (Phase VII) . In the wake of economic disruptions caused by the unprecedented outbreak of COVID-19 in the country, the Government in March 2020 had announced the distribution of additional free-of-cost (Rice/Wheat) to about 80 Crore National Food Security Act (NFSA) beneficiaries at the scale of 5 Kg per person per month under the PM Garib Kalyan Anna Yojana (PM-GKAY), over and above the regular monthly NFSA foodgrains i.e. regular entitlements of their ration cards, thereby, effectively doubling the quantity of monthly foodgrains, being normally delivered to the NFSA households, so that the poor, needy and the vulnerable households/beneficiaries do not suffer on account of nonavailability of adequate foodgrains during the times of economic crisis.

Initially in 2020-21, the PM-GKAY scheme was announced only for a period of three months of April, May and June 2020 (*i.e. Phase-I*). Later, keeping in view the continuous need to support the food-security of poor and the needy beneficiaries, the Government had extended the distribution of free-foodgrains for a further period of five months from July to November 2020 (*i.e. Phase-II*).

However, with the COVID-19 crisis continuing in 2021-22, the Government in April 2021 had again announced the distribution of free foodgrains under PM-GKAY for a period of two months of May and June 2021 (*i.e. Phase-III*) and extended it for another five months from July to November 2021 (*i.e. Phase-IV*). Thereafter, in November 2021, keeping in view the continuing hardship induced by COVID-19, GoI had decided to further continue the distribution of free foodgrains from December 2021 to March 2022 (*i.e. Phase-V*).

During 2022-23, the scheme had been extended for another six months i.e., till September 2022 (*i.e. Phase-VI*), followed by another extension for three (3) months from Oct 2022 to Dec 2022. The State-wise details of foodgrain allocation under PMGKAY are at Annexure-I.

(b) So far, under the PM-GKAY scheme the Government has allocated a total of almost 1118 LMT foodgrains to the States/UTs (i.e. total allocation from Phase I to Phase VII). The State-wise details of beneficiaries are at ANNEXURE-II. The total sanctioned outlay for food subsidy and central assistance for all Phases(I-VII) is approximately Rs.3.91 lakh crore. The phase-wise details are as follows:

PMGKAY	Duration	Quantity Allocated	Financial Outlay planned	
Phase – I (3 months)	April'20 – June'20	120 LMT	Rs. 44,834 Crore	
Phase – II (5 months) July'20- Nov.'20		201 LMT	Rs. 68,351 Crore	
Phase – III (2 months)	May'21 – June'21	80 LMT	Rs. 26,602 Crore Rs. 67,266 Crore	
Phase – IV (5 months)	July'21- Nov.'21	199 LMT		
Phase – V (4 months)  Phase-VI (6 months)  Dec'21- Mar.'22  April'22-Sep'22		159 LMT	Rs. 53,344 Crore Rs. 85,838 Crore	
		239 LMT		
Phase-VII 3 months)	Oct'22-Dec'22	120 LMT	Rs. 44,762 Crore	
Total (28 months)		1118 LMT	Rs. 3.91 Lakh crore	

### The year wise financial allocation for PMGKAY are as follows:

Financial Year	Financial outlay(Rs.Crore
2020-2021	Rs.1,13,185 Crore
2021-2022	Rs.1,47,212 Crore
2022-2023	Rs.1,30,600 Crore

- (c): The Government of India is bearing 100% food subsidy and expenditure incurred on intra-state transportation and handling of foodgrain and FPS dealers' margin for distribution of foodgrains under the scheme without any sharing by States/UTs. The State-wise details of funds released under PMGKAY are at ANNEXURE-III & IV.
- (d) to (f): In order to ensure management of foodgrain stocks as per norms, to position rice stock for distribution of fortified rice, to ease the pressure on the logistics and after consultations with respective States, Government of India has given more rice allocation to 11 States/UTs under PMGKAY-VI for the period May-September, 2022. The same criteria has been followed under PMGKAY-VII without any exception to any particular State/UT.

Procurement depends not only upon production but also upon other multiple factors like marketable surplus, MSP, prevailing market rate, demand & supply situation and participation of private traders etc. As on 6.12.2022, during the current Kharif Marketing Season (KMS)-2022-23, 231.42 LMT paddy (in terms of rice) has been procured, which is higher than that of KMS 2021-22, (previous year) when 208.60 LMT of paddy (in terms of rice) was procured in the corresponding period. Sufficient numbers of procurement centres have been opened by procuring agencies including Food Corporation of India (FCI), keeping in view the procurement potential and geographical spread of the State concerned. Large number of temporary purchase centres in addition to the existing Mandis and depots/godowns are also established at key points for the convenience of the farmers.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF STARRED QUESTION NO.3 FOR ANSWER ON 07.12.2022 IN THE LOK SABHA

				-				(In MTs)
SN	States/UTs	Allocation of foodgrains under PMGKAY Phase-I	Allocation of foodgrains under PMGKAY Phase-II	Allocation of foodgrains under PMGKAY	Allocation of foodgrains under PMGKAY	Allocation of foodgrains under PMGKAY	Allocation of foodgrains under PMGKAY	Allocation of foodgrains under PMGK
1	Andaman & Nicobar Islands	912.93		Phase-III	Phase-IV	Phase-V	Phase-VI	Phase-VII
2	Andhra Pradesh	402345.00	1521.55		1521.55	1217.24	1825.86	912.
3	Arunachal Pradesh	12316.82	670575.00 20528.03		670552.58	536442.06		402331
4	Assam	377293.86	628823.10	8403.43	21008.58	16806.86	25210.29	12605.
5	Bihar	1285680.00		250307.42	627917.38	502333.90	753500.85	376750.
6	Chandigarh	4127.07	2177908.53	871163.41	2177908.53	1742326.82	2613490.23	1306745.
7	Chhattisgarh	301155.00	6985.88	2794.35	6985.88	5327.02	8236.08	4142.
8	Daman & Diu D&NH	4284.21	501925.00	200770.00	501925.00	401540.00	602310.00	301155.0
9	Delhi	109099.86	7198.23	2861.25	6737.60	5964.24	9056.58	4523.
10	Goa	7979.91	181833.10	72777.53	181949.88	145559.86	218339.85	109169.
11	Gujarat	573803.81	13299.85	5321.81	13304.53	10643.62	15965.43	7982.
12	Haryana	189735.00	956339.68	341713.95	854284.88	683427.90	1035454.59	516226.0
13	Himachal Pradesh	42966.84	316225.00	126490.00	316225.00	252980.00	379470.00	189735.
14	Jammu And Kashmir	108074.36	71611.40	28644.56	71611.40	57289.12	85933.68	42966.
15	Jharkhand		181026.68	72410.67	181026.68	144821.34	217232.01	108616.0
16	Karnataka	395550.35 602895.00	659250.58	263700.23	659250.58	527400.46	792761.55	396181.6
17	Kerala	232200.18	1004825.00	401930.00	1004825.00	803860.00	1205790.00	602895.0
18	Ladakh		387000.30	154800.12	387000.30	309600.24	464400.36	232200.1
19	Lakshadweep	2158.43	3597.38	1438.94	3597.35	2877.88	4316.82	2158.4
20	Madhya Pradesh	330.00	550.00	220.13	545.18	436.14	654.21	327.1
21	Maharashtra	819630.00	1366050.00	470463.20	1206459.95	965167.96	1447751.94	723875.9
22	Manipur	1050255.00	1750425.00	700170.00	1750417.10	1400333.68	2100500.52	1050250.2
23	Meghalaya	36851.72	61674.30	18601.59	46503.98	39938.54	59907.81	30125.3
24	Mizoram	32182.76	53637.93	21455.17	53637.93	42910.34	64365.51	32182.7
25		10023.23	16705.38	6682.15	16705.38	13364.30	20046.45	
26	Nagaland Odisha	21070.31	35117.18	14046.87	35117.18	28093.74	42140.61	10023.2
27		485394.24	808990.40	324330.69	810826.73	648292.70	972439.05	21070.3
28	Puducherry	9425.19	15859.75	6304.12	15606.38	12485.10	18710.31	487549.3
29	Punjab	212175.00	353625.00	141513.02	353782.55	283026.04	424539.06	9508.62
30	Rajasthan Sikkim	669930.00	1116550.00	440012.45	1100031.13	880024.90	1320037.35	212269.53
31		5681.82	9469.70	3787.88	9469.70	7575.76	11363.64	660018.68
32	Tamil Nadu	536005.68	893342.80	364693.65	911734.13	729387.30	1094080.95	5681.82
33	Telangana	287430.00	479050.00	191621.90	479054.75	383243.80	574865.70	547040.48
34	Tripura	37242.20	62545.83	25018.33	62070.33	49656.26		287432.85
	Uttar Pradesh	2280879.65	3634886.33	1471920.76	3679801.90	2943841.52	74484.39	36476.07
35	Uttarakhand	92936.85	154850.00	61940.00	154850.00	123880.00	4462319.22	2236060.25
36	West Bengal	902756.55	1504594.25	601837.70	1504594.25	123880.00	185820.00	92910.00
	Total	12142778.78	20108398.08	7938979.13	19878841.15	15905752.04	1805513.10	902756.55

## ANNEXURE REFERRED TO IN REPLY TO PART (b) OF STARRED QUESTION No. 3 FOR ANSWER ON 07.12.2022 IN THE LOK SABHA

State-wise no. of beneficiaries under PM Garib Kalyan Anna Yojana(as on 29 09 2022)

Sl. No.	States/ UTs	PM Garib Kalyan Anna Yojana(as on 29.09.2022)  *No. of beneficiaries under PMGKAY (in lak		
1	Andhra Pradesh			
2	Arunachal Pradesh	268.		
3	Assam	8.		
4	Bihar	251.		
5	Chattisgarh	871.		
6	Delhi	200.		
7	Goa	72.		
8	Gujarat	5.		
9	Haryana	344.		
10	Himachal Pradesh	126.4		
11	Jharkhand	28.0		
12	Karnataka	264.1		
13	Kerala	401.9		
14	Madhya Pradesh	154.8		
15	Maharashtra	482.5		
16	Manipur	700.1		
17	Meghalaya	20.0		
18	Mizoram	21.4		
19	Nagaland	6.6		
20	Odisha	14.0		
21	Punjab	325.0		
22	Rajasthan	141.5		
23	Sikkim	440.0		
24	Tamil Nadu	3.79		
25	Telangana	364.69		
26		191.62		
27	Tripura	24.32		
28	Uttar Pradesh Uttarakhand	1490.71		
29		61.94		
0	West Bengal	601.84		
1	A&N	0.61		
	DNHⅅ (incl.DBT)	2.73		
2	Lakshadweep	0.22		
3	Chandigarh (DBT)	2.76		
4	Puduchery (DBT)			
5	J&K	6.34		
6	Ladakh	72.41		
	Total	1.44 7974.95		

## ANNEXURE REFERRED TO IN REPLY TO PART (c) OF STARRED QUESTION No. 3 FOR ANSWER ON 07.12.2022 IN THE LOK SABHA

Fund released to States/UTs under the Scheme of Central assistance to States/UTs for meeting expenditure incurred towards intra-State movement & handling of foodgrains and FPS dealer's margin under NFSA

(As on 28.11.2022)						
S.No.	States/UTs	Fund Released (In crore)				
D11101	States/ C 13	2020-21	2021-22	2022-23	Grand Total (Till 28.11.22)	
		PMGKAY	PMGKAY	PMGKAY	PMGKAY	
1	Andhra Pradesh	65.81	122.37	91.73	279.91	
2	Arunachal pradesh	0.80	0.00	6.17	6.97	
3	Assam	24.52	324.96	316.64	666.12	
4	Bihar	418.68	369.85	297.94	1086.46	
5	Chhattisgarh	30.51	72.48	68.66	171.65	
6	Delhi	4.15	26.27	24.89	55.31	
7	Goa	0.81	2.66	1.82	5.29	
8	Gujarat	171.39	146.02	118.04	435.45	
9	Haryana	19.23	94.97	43.26	157.46	
10	Himachal Pradesh	2.79	17.69	16.76	37.24	
11	Jharkhand	40.08	173.45	90.37	303.90	
12	Karnataka	61.09	294.58	137.46	493.13	
13	Kerala	23.53	121.00	51.57	196.10	
14	Madhya Pradesh	171.09	129.13	165.04	465.25	
15	Maharashtra	261.61	289.72	239.46	790.79	
16	Manipur	17.72	14.17	11.68	43.57	
17	Meghalaya	2.09	16.68	12.55	31.32	
18	Mizoram	0.65	1.52	3.91	6.08	
19	Nagaland	3.65	8.15	8.22	20.02	
20	Odisha	18.44	117.05	110.86	246.35	
21	Punjab	8.06	51.08	0.00	59.14	
22	Rajasthan	67.89	357.35	150.48	575.72	
23	Sikkim	0.99	3.26	2.22	6.47	
24	Tamil Nadu	54.32	131.65	124.73	310.70	
25	Telangana	97.26	69.18	65.53	231.97	
26	Tripura	6.49	33.52	14.52	54.53	
27	Uttar Pradesh	86.67	195.77	508.70	791.14	
28	Uttarakhand	6.04	67.19	36.23	109.46	

756.28	205.83	458.98	91.47	West Bengal	29	
0.06	0.00	0.00	0.06	A & N	30	
0.53	0.00	0.37	0.16	Chandigarh	31	
2.47	1.02	1.01	0.42	D&NH	22	
2.47	1.03	1.01	0.43	DD	32	
0.00	0.00	0.00	0.00	Lakshadweep	33	
4.74	2.13	2.25	0.36	Puducherry	34	
143.28	79.78	44.71	18.79	J&K	35	
0.00	0.00	0.00	0.00	Ladakh	36	
8544.87	3008.21	3759.04	1777.62	otal Release	Total Release	
828.61	373.69	399.00	55.92	- Except Sikkim	NER -	
1125.13	508.69	531.85	84.59	Special Category States		
835.09	375.91	402.26	56.91	Inculding Sikkim	NER - 1	
7419.74	2499.53	3227.19	1693.03	l Category States	General Category States	

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## ANNEXURE REFERRED TO IN REPLY TO PART (c) OF STARRED QUESTION No.3 FOR ANSWER ON 07.12.2022 IN THE LOK SABHA

#### Details of funds released by DFPD to DCP States under PMGKAY as on 28.11.2022

		T			(Rs. in Crores
S.No	. Name of the State	PMGKAY 2020-21	PMGKAY 2021-22	PMGKAY 2022-23 (as on 25.11.22)	Total fund released under PMGKAY as on 28.11.22
		1	2	3	4=1+2+3
1	Andhra Pradesh	2764.05	3248.92	1027.02	7039.99
2	Bihar	737.37	2773.64	4537.15	8048.16
3	Chhattisgarh	2367.03	2438.53	2819.66	7625.22
4	Gujarat	-	7.13	-	7.13
5	Madhya Pradesh	3202.55	5084.52	3577.07	11864.14
6	Maharashtra	981.60	870.45	1298.51	3150.56
7	Odisha	2964.20	2670.98	943.93	6579.11
8	Punjab	63.06	-	-	63.06
9	Telangana	2357.64	1296.51	1028.36	4682.51
10	Uttarakhand	492.97	301.29	324.13	1118.39
	Гotal	15930.47	18691.97	15555.83	50178.27
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